

**IN THE COURT OF ACMM-EAST KKD DELHI**  
**FIR No: 328/2020, 329/2020 and 330/2020**  
**PS New Ashok Nagar**  
**State Vs Naresh**  
**U/s 419/420/34 IPC**  
**22.08.2020**

**There are three bail applications in three different matters as mentioned hereinabove, under Section 437 Cr.P.C. through VC. A common order is passed.**

Present: Sh. Ramesh Bajiya, Ld. APP for the State through VC.  
Sh. B.S. Tomer, ld. Counsel for accused/ applicant through V.C.  
IO SI Prikshit and HC R.B. Tomar from PS New Ashok Nagar through VC.  
Replies are received from the IOs.

IOs have stated in the replies that TIP of the accused is to be conducted in the Jail. The application of TIPs have already been moved. The Accused was arrested on 21.08.2020.

At this stage, on request of ld. Counsel for applicant/accused, the matters are adjourned.

Be listed for further arguments on 29.08.2020.

IOs shall file the fresh replies on the said date.

Copy be sent to the ld. Defence counsel on his E-mail and order be uploaded on the server.

Ld. Counsel for the applicant is directed to file the original bail applications along with documents in the court within 2 days from today.

**DINESH** Digitally signed by  
DINESH KUMAR  
**KUMAR** Date: 2020.08.22  
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**(DINESH KUMAR)**  
**ACMM (EAST)/KKD/22.08.2020**

**IN THE COURT OF ACMM-EAST KKD DELHI**

**Misc Crl No: 16/2020**

**Kotak Mahindra Bank Ltd Vs. Kuldeep Kaur & Ors**

**21.08.2020**

**Through Video conferencing**

**Application for seeking directions to court receiver for taking physical possession of the secured assets, moved on behalf of the applicant.**

Present: Sh. Shio Shankar Kumar, ld. Counsel for applicant through VC.

The application is related to a matter pending in the court of Ld. CMM East. However at present Ld. CMM East is on leave. Therefore the application is taken up by the undersigned for hearing.

The entire file alongwith the previous orders be put up before this Court on 24.08.2020.

Ld. Counsel for the applicant is directed to file the original application along with documents in the court within 2 days from today.

Application be listed on 24.08.2020.

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**(DINESH KUMAR)**  
**ACMM (EAST)/KKD/22.08.2020**

**IN THE COURT OF ACMM-EAST KKD DELHI**

**FIR No: 247/19**  
**PS Crime Branch**  
**State Vs Joseph Messi**  
**22.08.2020**

**Application for withdrawal of surety.**

Present: Sh. Ramesh Bajjiya, Ld. APP for the State through  
VC.  
Sh. Aditya Singhal, ld. Counsel for applicant.

The application is related to matter pending in the court of Ld. CMM East. However at present Ld. CMM East is on leave. Therefore the application is taken up by the undersigned for hearing.

There is no vakalatnama with the application and no court fee is affixed on the application.

Ld. Counsel seeks some time to file the vakalatnama and the court fees.

The vakalatnama and court fees be filed on or before 24.08.2020.

Ld. Counsel for the applicant is directed to file the original application along with documents in the court within 2 days from today.

Application be listed on 24.08.2020 for consideration.

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DINESH KUMAR  
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**(DINESH KUMAR)**  
**ACMM (EAST)/KKD/22.08.2020**